

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2705
ANSWERED ON 12/08/2025

SOLAR ENERGY PROJECTS IN ODISHA

2705. SHRI MUZIBULLA KHAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total installed solar energy capacity in Odisha;
- (b) the details of major solar projects under implementation;
- (c) whether land or forest clearance issues have delayed projects;
- (d) the steps taken to promote rooftop solar in urban Odisha; and
- (e) the support provided to farmers for solar irrigation pumps?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) As on 30.06.2025, the total installed solar energy capacity in Odisha is 706.34 MW.

(b) & (c) As per inputs received from Odisha Renewable Energy Development Agency (OREDA), solar projects of aggregate capacity around 486.66 MW are under implementation across the state. Some of these solar power projects have encountered delays primarily due to challenges in obtaining approvals for tree felling, vegetation clearance, and issues related to land acquisition.

(d) The Government has launched PM Surya Ghar Muft Bijli Yojana (PMSG:MBY) to achieve rooftop solar installations in one crore households in the residential sector by FY 2026-27. The various steps taken to promote rooftop solar under PMSG:MBY in the Country including urban Odisha, which are given at **Annexure-I**.

(e) The Government has launched Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme to provide financial support to the farmers for installation of standalone solar agriculture pumps and solarization of existing grid-connected agriculture pumps, and to install solar power plants on their barren/ fallow/agriculture land. The scheme is being implemented in all States/UTs including Odisha. The incentives being provided under the PM KUSUM Scheme are given at **Annexure-II**.

As on 31.07.2025, a total of 16,441 nos. solar pumps has been sanctioned to the state of Odisha, out of which 5,713 nos. solar pumps are reported installed.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA
UNSTARRED QUESTION NO. 2705 FOR 12.08.2025**

**Steps Taken to Promote Rooftop Solar under PMSG:MBY in the Country
including Odisha**

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF RAJYA SABHA
UNSTARRED QUESTION NO. 2705 FOR 12.08.2025**

Central Financial Assistance (CFA)/ Incentives being provided under PM KUSUM Scheme

| Scheme/Programme | Incentives presently available as per the Scheme |
|--|--|
| <p>PM-KUSUM scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.</p> | <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants</p> <p>Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs. 6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps</p> <p>Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation</p> <p>Benefits available:</p> <p>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p> |